

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-505
IB-24/ND/2021

IN THE MATTER OF:

Kkalpana Industries (India) Ltd
V/s
Kelvin Aqua Engineers Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 16.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

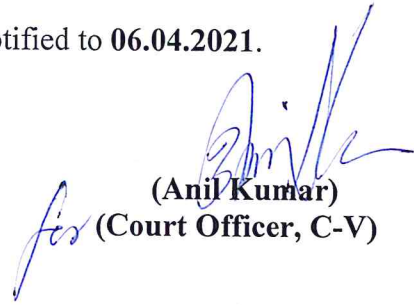
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Hon'ble Member (Judicial) is on leave, re-notified to **06.04.2021**.


(Anil Kumar)
for (Court Officer, C-V)